

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

OA/310/00069/2019

Dated Friday, the 25th day of January, 2019

PRESENT

**Hon'ble Mr.R.Ramanujam, Administrative Member
&
Hon'ble Mr.P.Madhavan, Judicial Member**

Monisha
17/10, Bharathiyar Street
Thanthai Periyar Nagar
Thirumullaivoil
Chennai – 600 062.

...Applicant

By Advocate M/s M. Gnanasekar

Vs.

1. Union of India
Rep. by its the Senior Divisional Personnel Officer
Madras Division
Southern Railway, Park Town, Chennai – 600 003.

2. Kavitha
W/o. late Sivakumar
No. 68, Dhanalakshmi Street
M.G.M. Nagar, Thiruvallur – 602 001.

...Respondents

By Advocate Mr.P.Srinivasan

ORDER**[Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)]**

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“(i)To direct the first respondent to appoint the applicant on compassionate grounds in any suitable post to which the applicant is qualified and found eligible on the basis of her representation dated 10.11.2018 and

(ii)Pass such further orders as are necessary to meet the ends of justice.

(iii)Award costs and thus render justice.”

2. It is submitted that the applicant made Annexure A-12 representation dated 10.11.2018 regarding his grievance which is still pending with the authorities. Accordingly, the applicant would be satisfied if the competent authority is directed to consider the same and pass appropriate orders within a time limit to be set by the Tribunal.

3. Mr.P.Srinivasan, Senior Standing Counsel for Railways takes notice on behalf of the respondents.

4. Keeping in view the above submission and without going into the substantive merits of the case, the representation of the applicant dated 10.11.2018 is directed to be considered by the competent authority in accordance with law and the relevant rules.

A reasoned and speaking order shall be passed within a period of three months from the date of receipt of a copy of this order.

5. OA is disposed of with the above directions at the admission stage.

(P.MADHAVAN)
MEMBER(J)

(R.RAMANUJAM)
MEMBER (A)

25.01.2019

M.T.